

**APPELLATE TRIBUNAL FOR ELECTRICITY**

**Core-4, 7<sup>th</sup> Floor, SCOPE Complex, Lodhi Road,**

**New Delhi -110003**

**Tel: 011-24368478, Fax: 011-24368479, [www.aptel.gov.in](http://www.aptel.gov.in)**

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**Dated: 18.05.2020**

**NOTIFICATION**

Pursuant to Order No.40-3/2020-DM-1(A) dated 17.05.2020 issued by the Government of India regarding continuance of lockdown upto 31.05.2020 and in view of the Hon'ble Delhi High Court Office Order No.R-201/RG/DHC/2020 dated 16.05.2020 and in continuation to our Circular dated 03.05.2020, the Competent Authority of the Tribunal is pleased to order that the Tribunal shall hear the urgent matters/part-heard matters as are mentioned through Video Conferencing till 31.05.2020 on same terms and conditions as notified by the Tribunal in its earlier Circular dated 13.04.2020.

This notification issues with the approval of the Competent Authority of APTEL.

Sd/-

**Dr. Ashu Sanjeev Tinjan**  
**Registrar**

Copy To:

1. PPS to Hon'ble Chairperson, APTEL, New Delhi
2. PPS to Hon'ble Members, APTEL, New Delhi
3. Energy Bar Association, APTEL, New Delhi
4. Notice Board/ Website.